

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1356  
ANSWERED ON:08.08.2011  
INDO-US DEFENCE DEAL  
Owaisi Shri Asaduddin

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has cancelled the procurement of Multi-role combat aircraft from the United States of America;
- (b) if so, whether the Government is offering more defence procurement orders for other items to the American establishments in lieu of it;
- (c) if so, the details thereof and current status of such purchase order; and
- (d) the steps taken or being taken by the Government to ensure that quality and performance of the equipment is not compromised?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Madam, Two US companies had responded to the Request for Proposal (RFP) issued for the procurement of 126 Medium Multi Role Combat Aircraft (MMRCA) for the Indian Air Force. However, the two US proposals did not meet the technical requirements of the RFP and hence were not short-listed.
- (b) No, Madam.
- (c) Does not arise.
- (d) Capital procurements are carried out in accordance with the procedures laid out in the Defence Procurement Procedure (DPP)-2011. The DPP provides for a comprehensive technical and field evaluation of equipment being procured to ensure conformity with the Service Qualitative Requirements (SQRs). The DPP also stipulates standard terms of contract to ensure product and maintenance support of the equipment being procured.